

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 105/10

Dated: 13th May, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Government of Madhya PradeshAppellant(s)

Versus

Madhya Pradesh . Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.K. Ramachandran &
Ms. Sneha Vankataramani

Counsel for the Respondent(s) : Ms. Shikha Ohri Vashishth
Mr. Ashok Upadhyay

Order

Issue notice to all the Respondents. Ms. Shikha Ohri Vashishth,
learned counsel for the State Commission takes notice on behalf of the State
Commission.

Post the matter on **25th May, 2011** at 2.30 p.m. for further hearing.

(Rakesh Nath)
Technical Member
Ss/ks

(Justice M. Karpaga Vinayagam)
Chairperson

